

C.P. No. 91/(MAH)/2017
M.A. No. 321/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.
V/s.

M/s. C. Mahendra International Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241(1), 169(2) of the Companies
Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1)	NITESH BANGERA	PCS for Respondent No. 1	

ORDER

MA 321/2017 in CP 91/2017/213,241(1),169(2)/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 31.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)